

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1877
TO BE ANSWERED ON JULY 28, 2022**

SVANIDHI SE SAMRIDDDHI INITIATIVE

NO. 1877 SHRI VISHNU DATT SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is implementing “SVANidhi se Samriddhi initiative” in Khajuraho Lok Sabha constituency of Madhya Pradesh and if so, the details thereof;**
- (b) whether the socio-economic profiling of beneficiaries and their families have been completed to assess their eligibility for eight schemes in Urban Local Bodies (ULBs) of Chandla, Rajnagar, Pawai, Gunnaor, Panna, Vijayraghavgarh, Murwara and Bahoriband;**
- (c) if so, the details of the benefits under these eight schemes extended to beneficiaries; and**
- (d) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d): At present, Ministry of Housing and Urban Affairs (MoHUA) is implementing “SVANidhi se Samriddhi” program under Prime Minister Street Vendor’s AtmaNirbhar Nidhi (PM SVANidhi) in 253 Urban Local Bodies (ULBs), to link the eligible PM SVANidhi beneficiaries and their family members to eight (8) Central Government Welfare Schemes. It is not being implemented in Khajuraho, Chandla, Rajnagar, Pawai, Gunnaor, Panna, Vijayraghavgarh, Murwara and Bahoriband.

The Government has recently approved extension of “SVANidhi se Samriddhi” initiative in all ULBs across the country.